## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

## RAJYA SABHA UNSTARRED QUESTION NO. 498 ANSWERED ON 24<sup>TH</sup> JULY, 2025

#### **ROLLOUT OF 5G SERVICES**

### 498 SHRI IRANNA KADADI: SHRI M. MOHAMED ABDULLA:

Will the Minister of Communications be pleased to state:

- (a) the current status of the rollout of 5G services across the nation, including the number of cities covered so far and timeline for achieving nationwide coverage;
- (b) whether Government has undertaken specific initiatives to accelerate the proliferation of 5G services nationwide and to address challenges hindering 5G rollout;
- (c) if so, the details of these initiatives, including financial support, policy measures, or infrastructure development plans; and
- (d) whether any collaborations with private sector companies or international stakeholders have been initiated to ensure the successful deployment of 5G services, if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

(a) 5G services have been rolled out in all States/ UTs across the country and presently it is available in 99.8% of the districts in the country. Further, as on 30.06.2025, 4.86 lakh 5G Base Transceiver Stations (BTSs) have been installed by the Telecom Service Providers (TSPs) across the country.

TSPs have expanded the 5G services across the country and have gone beyond the minimum rollout obligations, as prescribed in the Notice Inviting Application (NIA) for spectrum auction. Expansion of mobile services beyond these obligations depends on the techno-commercial consideration of the TSPs.

- (b) & (c) Government has taken several initiatives for proliferation of 5G services, which, inter alia, include the following:
  - i. Auction of spectrum for 5G mobile services.
  - ii. Financial reforms to rationalize Adjusted Gross Revenue (AGR), Bank Guarantees (BGs) and interest rates.
  - iii. Removal of Spectrum Usage Charges for spectrum acquired in auction of 2022 and thereafter.

- iv. Simplification of procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
- v. Launch of PM GatiShakti Sanchar portal and RoW(Right of Way) Rules to streamline RoW permissions and clearance of installation of telecom infrastructure.
- vi. Time-bound permission for use of street furniture for installation of small cells and telecommunication line.
- (d) For ensuring deployment of 5G services, hundred 5G Use Case labs have been set up at Higher Educational Institutions across the country. Collaboration has been done for capacity building and skill development with international companies such as Ericsson and Qualcomm for development of 5G use cases.

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